

cision was taken by the Indian Airlines Board of Directors to drop the proposal to establish its own flight kitchen and a hotel in Madras to meet the requirement of its crew and other staff; and

(b) if so, what are the reasons therefor and what is the effect of such a decision?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER):

(a) and (b) Whereas Indian Airlines Board has agreed to set up flight kitchen at Madras, it is not in favour of setting up of hotel by Indian Airlines. The Board is of the view that Indian Airlines should concentrate more on improving passenger services, rather than setting up of hotels.

Shifting of South Eastern Railway Headquarter from Calcutta to Orissa

1772. SHRI BASUDEB MOHAPATRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Orissa Legislative Assembly had passed a motion demanding shifting of the Headquarter of South Eastern Railway from Calcutta to Orissa and urging the Centre to ensure Orissa gets the proper position in the Railway map of the country; and

(b) if so, what steps Government have taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) It appears from press reports that the subject was recently discussed in the Orissa Legislative Assembly.

(b) Keeping in view severe financial constraints, likely dislocation to a large number of staff and on administrative grounds, there is no proposal under consideration of the Government to shift the Headquarters of South Eastern Railway from Calcutta.

D.T.C. Buses from NOIDA

1773. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that no bus routes has been started so far by D.T.C. for the Central Government employees working in Udyog Bhavan, Krishi Bhavan, and All India Radio, New Delhi coming from NOIDA;

(b) if so, what are the reasons therefor;

(c) whether any representation has been made recently to the D.T.C. authorities for diverting the route of any one Limited Stoppage trip from Sector-21/25, NOIDA to the Kendriya Terminal via the aforesaid route;

(d) if so, what action has been taken by D.T.C. in this regard; and

(e) whether Government propose to issue direction to the DTC authorities to consider and expedite this issue of the public demand and if so, by when and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir. Bus routes Nos. 300 and 346 from NOIDA serve these areas.

(b) Does not arise.

(c) Yes, Sir.

(d) and (e) Diversion of the existing limited stop trip at 0900 hours from NOIDA Sector 21/25 from the existing route will be resented to by the commuters for Mandi House, Connaught Place etc. For the convenience of the travelling public, change-over facilities are available at the most convenient points. Central Government employees working in Udyog Bhavan, Krishi Bhavan, Red Cross Road and All India Radio, New Delhi coming from NOIDA are

availing the services of Route No. 300 from NOIDA for Kendriya Terminal via Patel Chowk which is close to All India Radio. Similarly, route No. 346 operates between NOIDA Sector-37 and Dhaula Kuan serving Rafi Marg, Udyog Bhavan, Krishi Bhavan and Red Cross Road.

Model Schools in Maharashtra

1774. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to start Model Schools in Maharashtra during the Seventh Five Year Plan;

(b) if so, what are the places where these schools are proposed to be constructed; and

(c) what is the total number of such schools proposed to be started during 1987-88?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KESHNASAHU): (a) and (b) Under the Navodaya Vidyalaya Scheme it has been decided to set up one Navodaya Vidyalaya in each district of the country, in a phased manner, during the VII plan period. In Maharashtra seven Navodaya Vidyalayas are already functioning in the following Districts:—

1. Amravati
2. Nagpur
3. Buldhana
4. Osmanabad
5. Latur
6. Gadchiroli, and
7. Nanded

(c) The number of Navodaya Vidyalayas to be started in Maharashtra during 1987-88 is yet to be decided.

Telephone Advisory Committee for Bombay Mahanagar Telephone Nigam

1775. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the period of Telephone Advisory Committee for Bombay Mahanagar Telephone Nigam expired in December, 1986;

(b) if so, when the new Advisory Committee is likely to be reconstituted;

(c) what will be the total number of Members in the new Committee; and

(d) what will be the number of non-official Members in this Committee?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) The term of the last Telephone Advisory Committee for Bombay expired in October, 1986.

(b) The new Telephone Advisory Committee for Bombay has already been reconstituted on 26-2-1987.

(c) 40 Members only.

(d) None of the 40 Members is from Department of Telecom.

Employment of contract labour in Railways

1776. DR. (SHRIMATI) SARAJINI MAHISHI:

SHRI M. S. GURUPADA-SWAMY:

DR. BAPU KALDATE:

Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarred Question 119 given in the Rajya Sabha on 15th April, 1987 and state:

(a) whether Government propose